

**PHYSICAL HEARING**  
**District and Sessions Judge, Central, THC**  
**IN THE COURT OF Dr. Kamini Lau**  
**Presiding Off.-MACT**  
**CIVIL CAUSE LIST DATED 12-11-2020**

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>				
1	EX	393/18	SANGA MITRA	Vs. HOSHIYAR SINGH
2	EX	640/18	SHAKUNTLA	Vs. SUNITA SINBGHAL
3	EX	655/18	ORIENTAL INS. CO. LTD	Vs. MANISH GUPTA
4	EX	990/18	RAVINDER	Vs. SANDEEP
5	EX	6417/18	SALMA BANO	Vs. RAJESH KUMAR
6	EX	6516/18	THE NEW INDIA ASSURANCE CO.	Vs. SANJAY KUMAR & ANR
7	EX	6531/18	MAYA DEVI @ JAYANTI DEVI	Vs. AARVIND PRASAD
8	M. Ex	636/19	SANGH MITRA	Vs. HOSHIYA SINGH & ORS
9	MACT	110/20	PRAKASH RAM	Vs. DEEPANSHU
10	MACT	111/20	SHIV SHANKAR PAL	Vs. INDER PAL SINGH
11	MACT	290/20	ADITYA ARORA	Vs. MASTER SUBHAM
12	M Ex	140/20	REKHA DEVI & ORS	Vs. KISHAN & ORS
<b><u>Plaintiff/Petitioner Evidence</u></b>				
13	MACT	512/19	MD. TAMNNE	Vs. PANKAJ KUMAR
14	MACT	558/19	KRISHAN GOYAL	Vs. RUPENDER KUMARS
<b><u>Final Arguments</u></b>				
15	CS DJ	14128/16	MR. RICKIE KHOSLA	Vs. MS LOH VANIZYA UDYOG PVT LTD DDA
<b><u>DAR Cases</u></b>				
16.	M CrI	66/2020	RITIKA	Vs SACHIN 28/2020(I.P.ESTATE)
<b><u>Misc Application at 2.PM</u></b>				
17	MACT	923/18	SUMAN DEVI	Vs MAHESH ARORA
18	MACT	151/20	BOBBY	Vs ANIL KUMAR & ORS